

Government of India
Ministry of Finance
Department of Expenditure

Rajya Sabha

Unstarred Question No 2834

To be answered on Tuesday, 17th March 2026
Phalgun 26, 1947 (Saka)

Financial fraud committed by private schools of Delhi

2834: Dr. Laxmikant Bajpayee:

Will the Minister of **Finance** be pleased to state:

- a) Whether Government is aware that private schools of Delhi are committing serious financial fraud by not depositing the amount of HRA in Public Fund of India or any relevant Fund, which they are deducting and not paying to its teachers on the ground that their spouses have been allotted accommodation by Central Government;
- b) if so, the action Government proposes to take against such private schools for recovering such amount which they are illegally keeping in their account for many years; and
- c) the action Government proposes to take against such private schools of Delhi for committing this financial fraud?

Answer

**Minister of State in the Ministry of Finance
(Shri Pankaj Chaudhary)**

- a) Government of India deals with the subject matter(s) concerning grant of House Rent Allowance (HRA) to Central Government employees only.
- b) & c) Does not arise.
